

F.No. 01(03)/Roster/CESTAT/2019
Customs, Excise & Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 08.02.2019

ORDER NO. 33 of 2019

Hon'ble President is pleased to partially modify the roster order no. 20 of 2019 for CESTAT, Mumbai constituting Division Bench as follows:-

1. **On 11/02/2019 at 02.30 p.m.** Hon'ble Dr. D. M. Misra, Member (J) and Hon'ble Sh. Sanjiv Srivastava, Member (T) will hear the following part-heard matters:-
C/919, 921/2009
C/Misc/86570/2018
C/Stay/93218/2017
C/87944/2017 & 30 others
2. **On 12/02/2019 at 02.30 p.m.** Hon'ble Sh. C. J. Mathew, Member (T) and Hon'ble Sh. Ajay Sharma, Member (J) will hear the following part-heard matters:-
E/969, 970/2009
3. **On 14/02/2019 at 02.30 p.m.** Hon'ble Dr. D. M. Misra, Member (J) and Hon'ble Sh. C. J. Mathew, Member (T) will hear the following part-heard matter:-
C/19/2008
4. **On 15/02/2019 at 02.30 p.m.** Hon'ble Sh. S. K. Mohanty, Member (J) and Hon'ble Sh. P. Anjani Kumar, Member (T) will hear the following part-heard matter:-
ST/86522, 86523/2015

By order,



(Bineesh Kumar K. S.)
Registrar

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Dy. Registrar